

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**Original Application No.180/00332/2020**

Thursday, this the 15<sup>th</sup> day of October, 2020

**C O R A M :**

**HON'BLE Mr.P.MADHAVAN, JUDICIAL MEMBER  
HON'BLE Mr.K.V.EAPEN, ADMINISTRATIVE MEMBER**

C.F.Robert  
S/o.S.Francis (Late), aged 58 years  
Retired Superintendent of Police (Non-IPS)  
Adoor, residing at 'Roshni', Chemmakkadu P.O  
Perinad, Kollam – 691 603  
Mobile No.9495250350 ...Applicant

(By Advocate Mr.R.Sreeraj)

**v e r s u s**

1. State of Kerala represented by the  
Chief Secretary to the Government of Kerala , Secretariat  
Thiruvananthapuram – 695 001
2. The Union Public Service Commission represented by its Chairman  
Shajahan Road, New Delhi – 110 003
3. Union of India represented by the Secretary to the Government of  
India, Ministry of Home Affairs, New Delhi – 110 001
4. The Additional Chief Secretary to the Government of Kerala,  
Home Department, Secretariat,  
Thiruvananthapuram – 695 001

5. Mr.Tomy Sebastian, aged 59  
 S/o (Late) Ulahannan Devasia  
 Superintendent of Police (Non-cadre) -Vigilance Officer  
 Kerala State Civil Supplies Corporation Limited (on deputation) (Retired)  
 Gandhi Nagar, Kadavanthra, Ernakulam  
 Residing at CN-145A  
 Church Nagar, Angamaly,  
 Ernakulam District

6. Mr.A.R.Prem Kumar  
 S/o.Appukkuttan, aged 57 years  
 Retired Deputy Commissioner of Police  
 Cochin City (Retired on 30.06.2018)  
 Residing at 73/503A, Thundiparambil House  
 Karshaka Road, Pachalam Vaduthala  
 Cochin -23, Ph: 9446474450

7. Mr.D.Mohanan  
 S/o.Damodaran, aged 57 years  
 Retired SB CID (Intelligence)  
 Thiruvananthapuram (Retired on 31.5.2018)  
 Residing at Aswathy,  
 Chunakkara, South Charumode  
 Mavelikkara, Alappuzha – 690 505  
 Ph: 9446421055

....Respondents

(By Advocate : Mr.E.N.Harimenon, ACGSC for R3, Mr.M.Rajeev, G.P for R 1 & 4 , Mr.Thomas Mathew Nellimoottil, Sr.PCGC for R 2, Mr.P.V.Mohanan for R 5 and Mr.M.P.Ashok Kumar for R 6 & 7)

This application having been heard through video conference on 15<sup>th</sup> October, 2020, this Tribunal on the same day delivered the following :

**O R D E R (O R A L)****HON'BLE Mr.P.MADHAVAN, JUDICIAL MEMBER**

When the matter came up for consideration today, learned counsel for the applicant submits that a memo has been filed for seeking permission to withdraw the Original Application. Permission is granted and the Original Application is dismissed as withdrawn. No costs.

**(K.V.EAPEN)**  
**ADMINISTRATIVE MEMBER**

**(P.MADHAVAN)**  
**JUDICIAL MEMBER**

**SV**

### **List of Annexures**

Annexure A1 - True copy of the individual year wise annual confidential report assessment of the applicant, together with his overall grading, taken into account in the Select List for IPS of 2016 (obtained through an application under the RTI Act, 2005)

Annexure A-2 - True copy of the ACR of the applicant for the period from 2.1.2014 to 30.6.2014

Annexure A-3 - True copy of the ACR of the applicant for the period from 1.7.2014 to 31.12.2014

Annexure A-4 - True copy of the Office Memorandum No.22011/4/2007-Estt(D) dated 28.4.2014

Annexure A-5 - True copy of the Circular No.8/95 (No.Confdl.II(A)/20070/95) dated 16.3.95

Annexure A-6 - True copy of the ACR of the applicant for the period from 1.1.2015 to 9.3.2015

Annexure A-7 - True copy of the representation dated 20.7.2020 submitted by the applicant

Annexure MA1(a) - True copy of the order dated 9.7.2020 passed by this Tribunal in O.A 213 of 2020

Annexure MA 1(b) True copy of the order dated 1.1.2020 passed by the Government

Annexure MA1(c) True copy of the order dated 4.6.2017 passed by 4<sup>th</sup> respondent

Annexure MA1(d) True copy of the order dated 14/2/2019 passed by 4<sup>th</sup> respondent

Annexure MA1(e) True copy of the order dated 13.5.2019 passed by 4<sup>th</sup> respondent

Annexure MA 1(f) True copy of the order dated 14.7.2020 passed by 4<sup>th</sup>

respondent

Annexure MA 1(g)      True copy of the OA 1107 of 2020 before Hon'ble kerala Administrative Tribunal

Annexure MA 1(h)      True copy of the proceedings issued by the UPSC dt 11/06/2020.

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